

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET
COURT NO. : 1**

07/01/2020
O.A./260/277/2017

S PARIDA & OTHERS
-V/S-
STEEL AUTHORITY OF INDIA

ITEM NO:56

FOR APPLICANTS(S) Adv. :Mr. J.K. Digal on behalf of Mr. M.K. Khuntia

FOR RESPONDENTS(S) Adv.:Mr. T.K. Pattnaik

| Notes of The Registry | Order of The Tribunal | |
|-----------------------|---|-------------------------------------|
| | <p>It is submitted by applicant's counsel that on a similar matter the writ petition filed by the applicant is disposed of by the Hon'ble High Court with certain direction. He submits that the matter has become infructuous. Accordingly, the O.A. is disposed of as infructuous. Respondents' counsel is present.</p> | |
| | (SWARUP KUMAR MISHRA) MEMBER (J) | (GOKUL CHANDRA PATI) MEMBER (A) |
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